	Annexure - 4												
Name of Corporate debtor							Date of Commencement of Liquidation 09.12.2022 List of Stakeholders as on 29.04.2024						
	realite of Corporate debtor	1			T is	t of operational creditors (Government dues)							
List of operational creations (Government dues) Amount in Rs													
	Details of Claimant		aim admitted	i			1			Amount in Ks			
SI.No	Department	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted	Amount of Contingent claim	Amount of any mutual dues, that may be setoff	Amount of Claim Rejected	Amount of claim under verification	Remarks, if any	
1	Employee State Insurance Corporation	7,58,892	7,58,892	Government Due			0.09%			-			
2	Assistant Commisioner (ST) Tondiarpet	47,43,15,577	2,38,39,349	Government Due			2.84%			45,04,76,228			
3	Directorate general of GST Intelligence	17,80,61,156	17,80,61,156	Government Due			21.25%			-			
4	Office of Principal Commissioner of CGST & Central Excise	53,85,42,957	53,85,42,957	Government Due			64.26%			-			
5	Employee Provident Fund Organisation	1,11,29,809	1,01,11,961	Government Due			1.21%			10,17,848			
6	The Assistant Commissioner of Income Tax	7,08,51,650	7,08,51,650	Government Due			8.45%			-			
7	TANGEDCO	17,67,39,388	-	Government Due			0.00%			17,67,39,388			
8	Directorate general of GST Intelligence	1,58,84,141	1,58,84,141	Government Due			1.90%			-			
	TOTAL	1,46,62,83,570	83,80,50,106				100.00%			62,82,33,464			